

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "बी", चण्डीगढ़  
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "B", CHANDIGARH

HEARING THROUGH: VIRTUAL MODE/HYBRID MODE/PHYSICAL MODE

श्री राजपाल यादव, उपाध्यक्ष एवं श्री विक्रम सिंह यादव, लेखा सदस्य  
BEFORE: SHRI. RAJPAL YADAV, VP & SHRI. VIKRAM SINGH YADAV, AM

आयकर अपील सं. / ITA No.171/Chd/2024

निर्धारण वर्ष / Assessment Year : 2016-17

Rawalpindi Co-op Cinema Society Limited Society Cinema, Ludhiana-141008	बनाम	The DCIT Central Circle-2, Ludhiana,Punjab
स्थायी लेखा सं. / PAN NO: AAAAR0233K		
अपीलार्थी/ Appellant		प्रत्यर्थी/ Respondent

निर्धारिती की ओर से/ Assessee by : None (Withdrawal Application)

राजस्व की ओर से/ Revenue by : Smt. Kusum Bansal, CIT, DR

सुनवाई की तारीख/ Date of Hearing : 12/11/2024

उदघोषणा की तारीख/ Date of Pronouncement : 13/11/2024

### आदेश/Order

**PER VIKRAM SINGH YADAV, A.M:**

This is an appeal filed by the Assessee against the order of the Ld. CIT(A)-5, Ludhiana dt. 21/12/2023 pertaining to Assessment Year 2016-17.

2. During the course of hearing nobody was present on behalf of the assessee however withdrawal application has been furnished which read as under:

Reg: M/s RAWALPINDI CO-OP CINEMA SOCIETY LTD, LUDHIANA  
ITA No.171/Chd/2024 for A.Y. 2016-2017 (A)

Sub: Request for withdrawal of appeal.

The date of hearing in the above said case has been fixed for 12.11.2024 before "B" Bench of the Tribunal.

It is very humbly submitted that we wish to withdraw the above said appeal. It is, therefore, very humbly requested that the necessary permission for withdraw the appeal may, please, be granted and oblige.

Thanking you,

*Yours faithfully,*  
*(For Rawalpindi Co-op Cinema Society Ltd.)*  
*Sd/-*  
*Authorized Signatory*

3. Ld. DR did not object if the appeal of the assessee is dismissed as withdrawn.

4. In view of the above the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 13/11/2024

**Sd/-**

**राजपाल यादव**  
**(RAJPAL YADAV)**  
**उपाध्यक्ष/VICE PRESIDENT**

**Sd/-**

**विक्रम सिंह यादव**  
**(VIKRAM SINGH YADAV)**  
**लेखा सदस्य/ ACCOUNTANT MEMBER**

**AG**

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,  
सहायक पंजीकार/ Assistant Registrar